

9

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No.61/560(6)/NCLT/AHM/2017(New)
C.P. No. 131/560(6)/NCLT/AHM/2016(Old)**

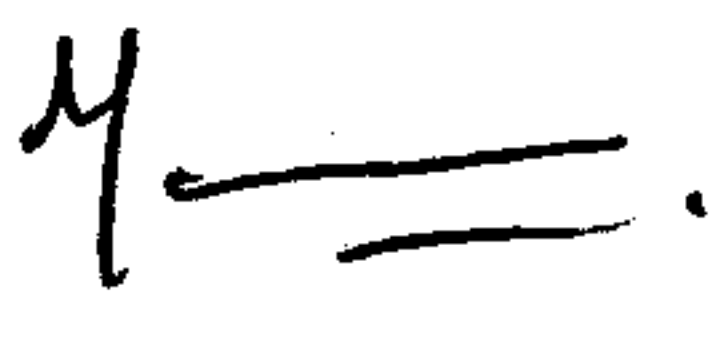
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017**

Name of the Company: Faisal Abdul Gaffar Kapadia & Ors.
V/s.
Registrar of Companies

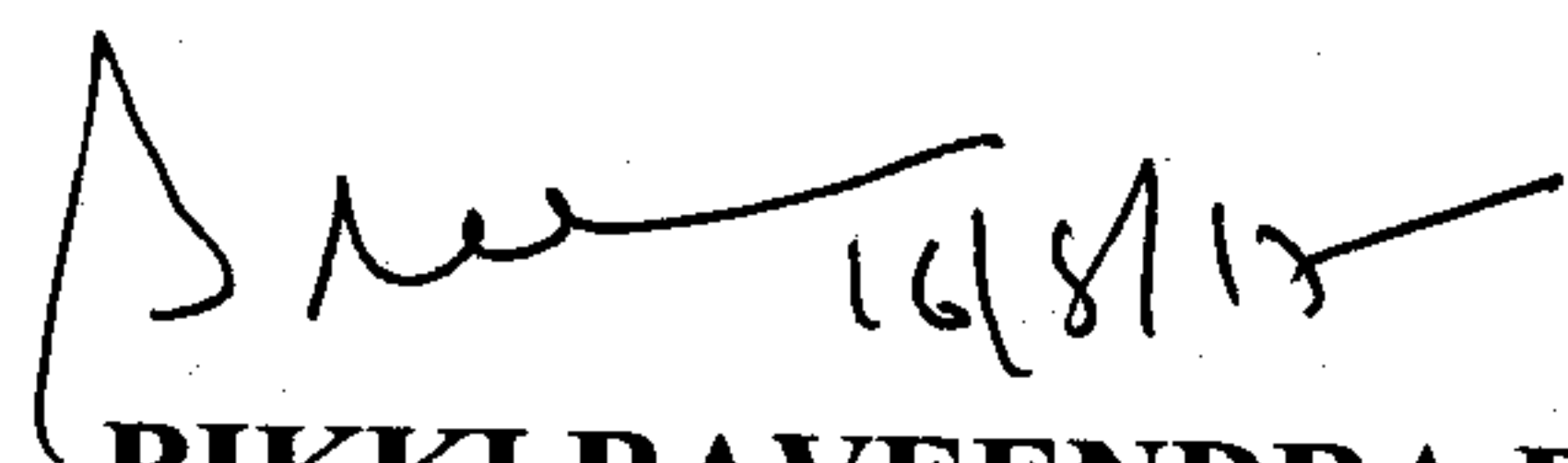
Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. NAVIN PAHWA THAKKAR AND PAHWA ADVOCATES	ADVOCATES	PETITIONER	
2.				

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner. None present for Registrar of Companies.

List the matter on 06.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 16th day of August, 2017.